

(c) The net Profit After Tax (PAT) earned by ONGC during last five years is given below:—

Year	PAT (Rs. in crore)
2005-06	14,431
2006-07	15,643
2007-08	16,702
2008-09	16,126
2009-10	16,768

Participative development in Fifth Schedule areas

*126. SHRI MANI SHANKAR AIYAR: Will the Minister of PANCHAYATI RAJ be pleased to state:

(a) whether funds have been placed at the disposal of the States concerned to promote participative development in Fifth Schedule areas;

(b) if so, the quantum thereof;

(c) whether the States concerned have been directed under paragraph 3 of the Fifth Schedule to disburse these funds in strict conformity with the provisions of Panchayats (Extension to Scheduled Areas) PESA Act, 1996; and

(d) the steps being taken to monitor the compliance thereof?

THE MINISTER OF PANCHAYATI RAJ (SHRI C.P. JOSHI): (a) No specific funds have been placed at the disposal of the States concerned to promote development in Fifth Schedule areas.

(b) to (d) Do not arise.

Health care for all

*127. SHRI DHIRAJ PRASAD SAHU : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Government proposes to provide uniform health care facilities in the country;

(b) if so, the details thereof and the steps taken or proposed to be taken in this regard;

(c) whether keeping in view the objective of creation of rural health manpower in the country, Government proposes to introduced new alternative model of medical education; and

(d) if so, the details thereof?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABI AZAD): (a) to (d) Health is a State subject and the Central Government supplements the efforts of State